

The Minister of Home Affairs (Shri Nanda): Whatever may be the political views of Shri Yajnik, certainly we cannot forget our old relations, and therefore I do feel about his health, and I am equally anxious about it. I had some report, but I will check it up later in the afternoon and give it.

Shri S. M. Banerjee: Release him.

श्री यशपाल सिंह (कैराना) : अध्यक्ष महोदय , हमारे साथी श्री नाथ पाई यहां बैठते हैं। उनके बारे में हमें जानकारी मिलनी चाहिए। इतने बड़े विद्वान और इतना अच्छा भाषण देने वाले , लेकिन उनके बारे में हम संघरे में हैं। अगर हाउस आफ कामन्स में ऐसा आदमी होता तो उसके लिए बुलेटिन निकलते। लेकिन यहां कुछ पता नहीं चल रहा है।

Mr. Speaker: Has the Chairman any information?

Shri Khadiikar (Khed): He has written to the Committee to this effect:

"Since the end of June I have been in hospital undergoing treatment for my heart. I do not yet know when my doctors will permit me to resume normal activities."

I learn after enquiries that he has been asked to take further rest in hospital.

Shri Surendranath Dwivedy (Kendrapara): He is still in the hospital.

Mr. Speaker: I take it the House agrees to this leave being granted.

Hon. Members: Yes.

Mr. Speaker: Leave is granted, and the Members will be informed accordingly.

12.33 hrs.

COMMITTEE ON PRIVATE 'MEMBERS' BILLS AND 'RESOLUTIONS

NINETY-FIFTH REPORT

Shri S. V. Krishnamoorthy Rao (Shimoga): I beg to present the Ninety-fifth Report of the Committee on Private Members' Bill and Resolutions.

12.33½ hrs.

PETITION RE. BAN ON USE OF ELECTRONIC AND AUTOMATIC DEVICES IN OFFICES, FACTORIES, ETC.

Shri S. M. Banerjee (Kanpur): I beg to present a petition signed by Shri Saroj Chaudhuri and others regarding ban on the use of electronic computers and automation equipments in offices, factories and servicing industries.

May I supplement it by saying that they want to submit ten lakhs of signatures that they have collected? That will be given to you at 5.30 today.

I only request that any action by Government on automation may kindly be stayed till the petition is considered by the Petitions Committee.

12.34 hrs.

PUNJAB MUNICIPAL (DELHI AMENDMENT) BILL*

The Minister of Home Affairs (Shri Nanda): I beg to move for leave to introduce a Bill further to amend the Punjab Municipal Act, 1911, as in force in New Delhi.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Punjab Municipal Act, 1911, as in force in New Delhi."

The motion was adopted.

Shri Nanda: I introduced the Bill.

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